

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 169
78(ND)/2016

IN THE MATTER OF:

Bahl Paper mills Ltd. & Ors. Applicant/petitioner
v.
M/s. Manila Resorts Pvt. Ltd. & Ors. Respondent

Order under Section 397-398

Order delivered on 05.12.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S.K MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner Mr. Anand Chibbar, Sr. Adv. with Mr. Rakesh Kumar,
Mr. Gaurav Mankotia & Mr. Sahil Dhawan, Advs.
For the Respondent Mr. Manoj Kumar Garg, Adv. For R-1
Mr. Nishant Kumar, Adv. with Mr. S. Tanani for R-2
Mr. Febin M. Varghese, Adv. for R-3
Mr. Manoj Khanna & Mr. Akash Kedia, Advs. For R-16

ORDER

On account of the cases of Bench-III to be taken up by one of us (M.M. Kumar, President) it is not possible to take up this matter which is likely to take some time.

List for arguments on 17.01.2020.

— Sd —

(M.M. KUMAR)
PRESIDENT

— Sd —

(S.K MOHAPATRA)
MEMBER (TECHNICAL)